

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 2812
ANSWERED ON- 12/08/2026

REVISED FEES OF FASTAG ANNUAL PASS

2812. SHRI S. KALYANASUNDARAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has recently revised the fee for the FASTag Annual Pass for the financial year 2026–27;
- (b) the rationale behind the revision and the methodology adopted for determining the revised fee;
- (c) whether Government has assessed the impact of Annual Pass on toll revenue, traffic congestion and commuter convenience since its introduction; and
- (d) whether Government proposes to review the scheme periodically based on user feedback and traffic patterns and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) The FASTag based Annual Pass scheme was introduced by amending the National Highways Fee (Determination of Rates and Collection) Rules, 2008, through insertion of sub-rules (3B) and (3C) in Rule 9, vide Gazette Notification G.S.R. 388(E) dated 17th June, 2025.

Sub-rule (3C) of Rule 9 of the National Highways Fee Rules, 2008, provides for annual revision of the fee for the FASTag Annual Pass with effect from 1st April of every year.

Accordingly, the fee for the FASTag Annual Pass has been revised in accordance with the extant provisions of the National Highways Fee Rules, 2008. Under these provisions, the user fee rates on National Highways, including the FASTag Annual Pass fee, are revised annually with effect from 1st April, based on the combined impact of the change in the Wholesale Price Index (WPI) and the prescribed fixed annual increase.

Accordingly, the FASTag Annual Pass fee has been revised from ₹3,000/- to ₹3,075/- for the Financial Year 2026-27.

(c) The FASTag Annual Pass came into effect from 15th August, 2025, following which its adoption has grown steadily. As of June, 2026, more than 77 lakh Annual Passes have been issued registering 63 crore transactions on National Highway Fee Plazas, indicating a positive

response from road users. Presently, around 33% of total Electronic Toll Collection (ETC) transactions done by car/jeep/van are Annual Pass Transactions.

This Annual Pass scheme enables highway users to make a one-time annual payment through the RajmargYatra App, thereby eliminating the need for repeated FASTag top-ups and reducing the inconvenience of frequent or mid-journey recharges. National Highways Authority of India (NHAI), through a consultant, has undertaken an assessment of the impact of the Annual Pass. The assessment indicates an improvement in operational efficiency at fee plazas, with the average transaction processing time reducing from 11.5 seconds in January 2025 to 10.6 seconds in January 2026, while lane throughput increased from 313 to 340 vehicles per lane per hour, representing an improvement of approximately 8%. It has a positive operational impact with improvements reported in operational efficiency, throughput, payment-related complaints, exemption disputes, cash/UPI transactions, and on-spot FASTag recharge.

(d) The Government from time to time reviews the implementation of the Annual Pass Scheme which has provided substantial benefits and reduced waiting time and inconvenience at toll plazas.
